

THE HIGH COURT OF MANIPUR AT IMPHAL
MANTRIPUKHRI : MANIPUR

NOTICE INVITING SEALED RATE QUOTATIONS

Imphal, the 6th February, 2015

No. HCM/L-3/93-A&E(vi): Sealed Rate Quotations addressed to the undersigned are invited from reputed firms for supply of winter liveries of the particulars given below to this Registry. The sealed quotation papers shall be received by this office upto 11.30 AM on the 21st February, 2015 and the same shall be opened at 1.00 PM the same day. The rates shall include all charges (cost of the materials, tailoring & cutting, VAT) etc.

Sample of the clothes bearing the "Trade Mark" of the company/factory measuring about 6"X3" with the name of the quotationists are to be affixed with the quotation papers.

The specifications and designs of the liveries shall conform to those specified by the High Court.

Right to accept any offer and reject the lowest rates or all without assigning any reason whatever is reserved.

PARTICULARS:

Sl. No.	Liveries	Colours	Reuirements
1.	Woolen Longpant	Navy blue	63 pieces
2.	Woolen Coat (closed collar)	Navy blue	56 pieces
3.	Woolen Long coat (7 stripes on each sleeve) for Jamadars/Ushers	Navy blue	7 pieces
4.	Woolen belt (5" wide w2ith 4-golden lace stripes to be bordered)	Navy blue	7 pieces
5.	Ladies' Jersey	Black	13 pieces

Sd/-
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/L-3/93-A&E(vi)/23833-37
Copy to :

Dated, Imphal, 6th February, 2015

1. The Deputy Registrar (Admn./PM & P), High Court of Manipur
For uploading in the Official Website of this Registry.
2. The Editor i) The Poknapham (Manipuri)
ii) The Sangai Express (English)
- For publication of the above notice in the newspaper within
6cms X 2 cols for one day and submit the bill in triplicate copies
for early payment.
3. Notice Board.
4. Order Book/Guard File.
5. Concerned File.


DEPUTY REGISTRAR (ADMN./PM & P)
(I/C) DEPUTY REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
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